

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2007
ANSWERED ON:02.12.2011
STRIKE IN SBI
Singh Shri Radha Mohan

Will the Minister of FINANCE be pleased to state:

- (a) whether the employees of State Bank of India (SBI) had given information of going on a two days strike to the Indian Bank Association (IBA);
- (b) if so, the details thereof and the reasons therefor along with the details of the demands of these employees;
- (c) whether the IBA had held any talks with the bank employees before their going on strike; and
- (d) if so, the outcome thereof?

Answer

The Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

(a) & (b) : All India State Bank Officers' Federation had given a notice to the Chairman, State Bank of India (SBI) for two days strike on 8th & 9th November, 2011 on various demands related to revision of allowances, working hours, revision of pension and other schemes, etc.

(c) & (d) : Reconciliation meetings were held between All India State Bank Officers' Federation and Management of the Bank. Reconciliation proceedings were held before the Deputy Chief Labour Commissioner. The strike notice was first deferred on 5th November, 2011 and subsequently withdrawn on 16th November, 2011.